

(SHRI N. ARUNACHALAM): (a) and (b). Yes, Sir. The news item relates mainly to certain plots auctioned by DDA in the Commercial Centres at Jhendenwala, Laxmi Nagar and Bhikaji Cama Place. The matter has been looked into and it is found that in respect of the plots in Nehru Place, Jhanderwala and Bhikaji Cama Place, the auction purchasers have failed to comply with the terms of auction and also had gone to the Court against the DDA. These cases are defended by DDA in the courts and the matter is sub-judice. In respect of the plots in Laxmi Nagar at the time of the auction the plots were not developed and the auction purchasers had expressed some difficulties in making payment of the bid amount. The matter is being examined.

[*Translation*]

Allotment of DDA Plots/Flats to Members of Parliament

4470. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of URBAN DEVELOPEMNT be pleased to state:

(a) whether the Government have allotted DDA flats or plots to Members of Parliament on priority basis during the last two years;

(b) if so, the details thereof; and

(c) the criterion regarding such allotment?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPEMNT (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) and (c). Question does not arise.

[*English*]

Allotment of Flats on Fake Challans

4471. SHIR GURUDAS KAMAT:

SHRI MANDAN LAL KHURANA:
SHRI SURENDRA PAL PATHAK:

Will the Minister of URBAN DEVELOPEMENT be pleased to state:

(a) whether the Delhi Development Authority (DDA) has allotted a large number of flats on fake challans;

(b) if so, the reasons thereof;

(c) the number of such flats allotted during each of the last three years; and

(d) the action taken against the officials found guilty.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPEMENT (SHRI M. ARUNACHALAM): (a) to (d). 6 cases have come to the notice of the DDA in which possession letters had been issued on the basis of fake bank challans. Two officers have been placed under suspension. The cases have been referred to Police for further investigation.

Construction of Rural Roads

4472. SHRIRAJNATH SONKARSHASTRI: Will the PRIME MINISTER be pleased to state:

(a) the details of the Central allocation made and actually utilised on the construction of rural roads during Seventh Plan period, State-wise;

(b) the number of villages connected by all-weather roads in the eastern districts of Uttar Pradesh, district-wise;

(c) the financial assistance to be provided therefor during the Eighth Plan, State-wise; and